

12.28 hrs.

COMMITTEE OF PRIVILEGES
ELEVENTH REPORT

DR. HENRY AUSTIN (Ernakulam): I beg to present the Eleventh Report of the Committee of Privileges.

अध्यक्ष महोदय : जीरो घावर के लिए स्पेशल स्पीकर रखिये। मरौ तो बस हो गई। रोख इसी तरह करने है।

SHRI SHYAMNANDAN MISHRA (Begusarai): Can't you select any from the panel of Chairman?

MR. SPEAKER: There should be two Speakers, one for the zero hour and the other for other normal business. It is for the gentleman concerned to choose between the two and have the noose round his neck.
12.29 hrs.

MATTER UNDER RULE 377

BIHAR GOVERNMENT ORDINANCE TO
NATIONALISE ALL PRIVATE ELECTRICITY
CONCERNS

SHRI BHOGENDRA JHA (Jainagar): Sir, I want to draw the attention of the House and the Government particularly the Irrigation and Power Minister, to the fact that the Government of Bihar have come out with an ordinance to take over all the private electricity concerns, but that ordinance is still pending with the Central Government for President's assent. The result is that the private owners are taking no interest either in proper management or in development work. The State Government or the Electricity Board is not in a position to intervene. Bihar is chronically backward in power production and power consumption, particularly North Bihar. In such a situation, I do not know why the ordinance has not been assented to by the President. Very often there is power failure in Bihar and there is acute shortage of power. I request that the President's assent should be given immediately to this ordinance to end this suspense.

SHRI SHYAMNANDAN MISHRA (Begusarai): What about my request to raise under rule 377 the presentation of the Second Finance Bill? I have sought your permission to do that.

MR. SPEAKER: There are some other items pending. He can raise it when that Bill is taken up.

SHRI BHOGENDRA JHA: Sir, what action will be taken on my statement?

MR. SPEAKER: It will be sent to the Minister.

12.30 hrs.

UNIVERSITY OF HYDERABAD
BILL—contd.

MR. SPEAKER: We will resume further discussion on the University of Hyderabad Bill. Shri Mavalankar will continue his speech.

SHRI P. G. MAVALANKAR (Ahmedabad): Sir, as I was saying yesterday, the University of Hyderabad would be coming up very soon. Although we need more universities in our country, we should guard against the proliferation of universities and colleges. Otherwise, there is the obvious danger that in the enthusiasm to have more academic institutions and universities you will have a large number of sub-standard educational institutions and they would be detrimental to the quality of education. Having said that, I do wish to state that this new University, which I understand will be the 96th University in our country, will make some interesting and significant strides in the direction of university education.

In our country today we have 95 universities and nine institutions of higher learning which are deemed to be universities under the University Grants Commission Act. These institutions all put together have been doing a good job, but the funds available to them are far too inadequate. While moving this Bill Prof. Narul